

Santosh

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-215-2020

Tony Rodrigues. Petitioner.

Versus

The Sub-Registrar, Panaji & Anr. Respondents.

Mr. Elgar Noronha, Advocate for the Petitioner.

Mr. D.J. Pangam, Advocate General with Ms. Maria Correia, Addl. Govt. Advocate for Respondents No. 1 & 2.

**Coram : M.S. Sonak &
Smt. M.S. Jawalkar, JJ.**

Date : 5th January, 2021.

P.C. :-

Place the matter tomorrow *i.e.* 06/01/2021, at the end of admission board.

Smt. M.S. Jawalkar, J.

M.S. Sonak, J.